

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4266/2017
M.A. No.387/2018

Monday, this the 29th day of January 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. A K Singla s/o late Shri J C Gupta
Age 59 years, Group A, Joint Director
r/o 10/336, Sunder Vihar
Paschim Vihar, New Delhi – 87

(Mr. Rajeev Sharma, Advocate)

..Applicant

Versus

1. Union of India through its Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi
2. Food Safety & Standard Authority of India
Through Chief Executive Officer
Food Safety & Standard Authority of India
FDA Bhawan, Kotla Road, New Delhi

..Respondents

(Mr. Piyush Gaur, Mohd. Danish for Mr. Mehmood Pracha & Mr. R H A Sikander
and Mr. K M Singh, Advocates)

O R D E R (ORAL)

Justice Permod Kohli:

Mr. Rajeev Sharma, learned counsel for applicant has filed M.A.
No.387/2018 to withdraw the O.A. Prayer allowed.

2. Accordingly, O.A. is dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

January 29, 2018
/sunil/